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Title : Need to set up a Cancer Cure in Kanyakumari district of Tamil Nadu.

SHRI A.V. BELLARMIN (NAGERCOIL): Mr. Speaker, Sir, I would submit about the prevention and control of cancer disease in Kanyakumari district of Tamil Nadu. In Kanyakumari, the incidence of cancer is in high proportion. The projected number of cancer patients treated in the Regional Cancer Centre, Trivandrum, which is an accredited centre by the WHO, is about 600 every year
(Interruptions)

MR. SPEAKER: Nothing would be recorded except the submission of Mr. Bellarmin.

*(Interruptions) **

SHRI A.V. BELLARMIN :From the register, it is found that the common cancer is found in oral, lung, ocsophagus and other places
...*(Interruptions)*

MR. SPEAKER: Hon. Members, I am sorry that you are so unruly. I hope that the hon. Minister of Parliamentary Affairs will control these Members.

...*(Interruptions)*

SHRI A.V. BELLARMIN : Sir, one-third of cancer is preventable and one-third is completely curable if detected early. So, it is in this background that the Cancer Centre which is proposed to be set up in Kanyakumari should have the following objectives *viz.*, to conduct cancer detection surveys, to educate people on the importance of preventions, to conduct cancer detection camps in selected areas, to assess poor cancer patients, to provide free treatment and methodologies, to create cancer awareness, to take pre-cancer survey, to conduct cancer detection camps, to give treatment and follow-up treatment; and to monitor everything.

Sir, the establishment and administration of the proposed Cancer Centre would be very economical and effective if it is supervised and collaborated with the administration of RCC Trivandrum. I would, therefore, appeal to the Government of India to set up this Cancer Centre with collaboration with the RCC, Trivandrum without any loss of time, because it will help a long way in controlling and checking this dreadful disease in the Kanyakumari district [\[KD72\]](#).

MR. SPEAKER: Shri Swain, you may have to satisfy me as to how it is a matter relating to the Central Government because it is a Resolution passed by the Kerala Legislature. That is my information.

SHRI KHARABELA SWAIN (BALASORE): First you may have to listen to me.

*Not Recorded

MR. SPEAKER: I will listen and that is why, I am asking you to tell me, especially on the question of the Central Government's role.